

CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH

O.A. No. 87/2001

Jaipur, this 24th day of May, 2002

Hon'ble Shri M.P. Singh, Member(A)

Hon'ble Shri J.K. Kaushik, Member(J).

K.K. Sharma  
137, Bandhu Nagar  
Sikar Road, Jaipur

.. Applicant

(Shri P.N. Jatti, Advocate)

Versus

Union of India, through

1. Secretary  
Dept. of Posts, New Delhi
2. Chief Post Master General  
Rajasthan Circle, Jaipur
3. Sr. Superintendent of Post Offices  
Jaipur City Dn., Jaipur
4. Post Master  
Rajasthan Secretariat Post Office  
Jaipur

.. Respondents

(Shri Arun Chaturvedi, Advocate)

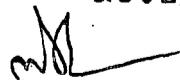
ORDER

Shri M.P. Singh, Member(A)

Heard the learned counsel for the parties and perused the records.

2. The case of the applicant is that he has been working in Department of Posts as Postal Assistant since 16.5.1980 and has completed 16 years of service and therefore he is entitled to higher pay scale of Rs.4500-7000. He has made representations on 20.4.2000 and 20.7.2000 but without any success. He has therefore filed the present OA seeking direction to the respondents to grant him the pay scale of Rs.4500-7000 w.e.f. 16.5.96 with all consequential benefits.

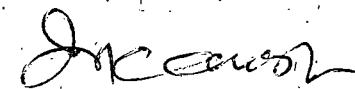
3. The case of the respondents is that the applicant was involved in a criminal case in which he was arrested and was placed under suspension from 5.10.93 to 1.1.98. Since the criminal case is pending in the Court of CJM No.2, Jaipur City, his case for higher pay scale was



considered by DPC for assessment and the decision of the Committee has been kept in a sealed cover. As and when decision of the Criminal Court will be declared, his case would be considered according to prevailing rules.

4. In view of the above position, the present OA is disposed of in the following terms.

5. As soon as a decision is taken in the criminal case pending against the applicant, he shall inform the respondents alongwith a copy of the judgement of the Court of CTM No.2, Jaipur City. Thereafter respondents shall open the sealed cover and take action accordingly as per rules and law on the subject. No costs.



(J.K. Kaushik)  
Member(J)



(M.P. Singh)  
Member(A)

/gtv/